

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-203  
IB-715/ND/2020

IN THE MATTER OF:

Bareilly Highways projects limited

...Applicant

SECTION

U/s. 10 of IBC,2016

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

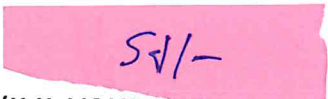
SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :  
For the Respondent :

ORDER

Matter has been adjourned to 21.04.2020.

  
(K.K. VOHRA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)